

conversion projects, this conversion which is not required for Railways' operational needs could not be approved.

[English]

### Free Travel Facilities to Railway Employees

6236. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) the estimated annual expenditure borne by the Railways on account of free travel concession to its employees at present;

(b) whether there is any proposal to abolish the free travel facility to the Railway employees and introduce LTC as is enjoyed by other Central Government employees, and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) As issue of passes to various categories of Railway employees is decentralised and spread out on all Indian Railways, no consolidated record is maintained in regard to total number of passes issued and their actual utilisation be the employees and their dependents. In view

of the voluminous and time consuming nature of work and staff required to do it, no statistics is maintained.

(b) No, Sir.

(c) Does not arise.

[Translation]

### Applications Pending for Grant of Industrial Licences

6237. SHRI RAJVEER SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the number of applications for grant of industrial licences forwarded by State Governments pending approval as on 31 March, 1990;

(b) the reasons for delay in granting the licences; and

(c) the number of applications rejected during 1989-90?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). The industrial licence applications received from various public sector undertakings/Corporations of the State Governments during the years from 1987 to 1990 and disposal thereof are as indicated below:-

<i>Year</i>	<i>Industrial Licence applications received</i>	<i>Letter of Intent granted</i>	<i>Rejected or otherwise disposed of</i>	<i>Applications under process</i>
1	2	3	4	5
1987	208	116	90	2
1988	183	95	78	10
1989	225	68	107	50